NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.No. 13(kol)/2008

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th January 2018, 10.30 A.M.

Name of the Company	e Company Sushma Bajoria & AnrVersus-Binaguri Investments Pvt. Ltd & Ors		
Under Section	397/398		
No. Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1. Nissona 2. Dibor	uga Dasquel north Dey tanaya,	9 Result - 1, 3	249.
	V		
1. MR. JISHNU	CHOWDHURY	, Les	
a. MR. SAUMA	ASHO GHOSE,	Adv / Pehinoner	F. Nashur 16/1/18
3. MR. A. AG	ARWALLA, Ada) Jennouer	16/11/10
Ld. Counsel for the 9 are present. Ld. Counsel for the reply to I.A. No.128 15 days with a cop may be filed within	petitioner as also Ld. petitioner made a resolution petition pet	Pr. C.Ss for Responden quest for time to be give allowed. Reply may be f pposite party. Thereafted advance to the opposite	n for filing iled within r rejoinder
8d		82	

(Jinan K.R.) Member (Judicial)

(V.P. Singh) Member (Judicial)